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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**
Hearing through video conferencing
**CP/61/00054/2021
In T.A. No. 61/775/2020**

This the 29th day of April 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Rajesh Kumar, age 33 years S/o Jia Lal and others.

.....Applicant

(Advocate:- None)

Versus

1. Shaleen Kabra, Commissioner/Secretary, Home Department, Civil Secretariat, Srinagar/Jammu-180001.
2. Dilbagh Singh, Commandant General SDRF-Cum-Director General of Police, J&K, Srinagar/Jammu-180001.

.....Respondents

(Advocate: Mr. Sudesh Magotra, ld. DAG)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This T.A. is a contempt petition transferred by the Hon'ble High Court of Jammu and Kashmir to this Tribunal. Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference today.

2. On the last previous date also i.e. 02.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 05.04.2021 for appearance of applicant. We have gone through the case file and are of the view that no case is made out for contempt. Accordingly, the contempt petition is dismissed and notices issued stand discharged.

**(DINESH SHARMA)
MEMBER (A)**

JNS

**(RAKESH SAGAR JAIN)
MEMBER (J)**